

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO.2867
TO BE ANSWERED ON 04.01.2018**

Corporate Funding in Sports

2867. DR. BOORA NARSAIAH GOUD:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that corporate funding towards sports is negligible;

(b) if so, the details of corporate and private funding to sports in the last ten years and the reasons therefor, year-wise, State-wise and sector-wise;

(c) whether the Government proposes to make it mandatory to spend a part of CSR funds for promotion of sports in rural areas of the country and if so, the details thereof; and

(d) if not, the reasons thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)

FOR YOUTH AFFAIRS AND SPORTS

(Col. Rajyavardhan Rathore (Retd.))

(a) &(b): Details of contributions made to National Sports Development Fund (NSDF), set up in 1998 to mobilize resources from Corporates, both in public sector and private sector for promotion and development of Sports in the countries, during the last ten years are given in Annexure. Other than contributions to National Sports Development Fund NSDF, the Ministry of Youth Affairs & Sports does not maintain data about the funds contributed/spent by the Corporates

towards Sports out of the funds earmarked for Corporate Social Responsibility (CSR) funding.

(c)&(d): 'Training of sportspersons and promotion of rural sports, nationally recognized sports, paralympic sports and olympic sports' is already included as one of the activities which may be included by companies in their Corporate Social Responsibility (CSR) policies under schedule VII of the Companies Act, 2013. Further, the provisions of the Act provide the broad contours within which eligible companies are required to formulate their CSR policies subject to consent of the Board of the company concerned.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 2867 FOR ANSWER ON 04-01-2018 REGARDING “CORPORATE FUNDING IN SPORTS” ASKED BY DR. BOORA NARSAIAH GOUD.

Year	Name of Donor	Amount (Rs in Lacs)
2008-09	Board of Control for Cricket in India (BCCI)	3500.00
2009-10	RAI Foundation	10.00
2010-11		-
2011-12	Jaypee Sports International Limited	1000.00
2012-13	Jaypee Sports International Limited	1000.00
2013-14	Jaypee Sports International Limited	1000.00
2014-15	India Infrastructure Finance Company Limited (IIFCL)	1000.00
2015-16	The Oriental Insurance Co Ltd	5.82
	Bank of Baroda	100.00
	Bank of Maharashtra	10.00
	Damodar Valley Corporation (DVC)	15.00
	Total (2015-16)	130.82
2016-17	National Buildings Construction Corporation Limited (NBCC)	10.00
	Syndicate Bank	1.00
	Power Grid Corporation of India Limited	50.00
	Metals and Minerals Trading Corporation of India Limited (MMTC)	10.00
	Antrix Corporation Limited	5.00
	Rashtriya Ispat Nigam Limited	5.00
	Container Corporation of India Limited	10.00
	Power Finance Corporation Limited	10.00
	Allahabad Bank	2.00
	India Infrastructure Finance Company Limited (IIFCL)	1000.00
	State Bank of Bikaner & Jaipur	25.00
	Electronics Corporation of India Ltd	10.00
	National Seeds Corporation Limited	7.72
IDBI Bank Ltd	50.00	

	Northern Coalfields Limited	10.00
	The Shipping Corporation of India Ltd	21.00
	Mishra Dhatu Nigam Ltd	10.00
	State Bank of India	100.00
	FCI Aravali Gypsum and Minerals India Ltd	5.00
	Coal India Ltd	2500.00
	Bharat Dynamics Ltd	225.00
	The New India Assurance Co Ltd	100.00
	Mazagon Dock Shipbuilder Ltd	50.00
	Andhra Bank	10.00
	Total (2016-17)	4226.72
	UCO Bank	10.00
	M/S Chennai Petroleum Corporation Ltd.	10.00
	Seva THDC (NGO under THDC India Ltd.) Rishi Kesh	15.00
	Allahabad Bank	5.00
	SJVN Limited	10.00
	Total (2017-18)	50.00
	Grand Total	11,917.54